

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 360
TO BE ANSWERED ON 24.06.2019**

MDMS for Class 12 Students

†360. SHRI DEEPAK BAIJ.:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to provide food under Mid Day Meal Scheme (MDMS) up to the 12th class students;
- (b) if so, the time by which it is likely to be implemented; and
- (c) the details of suggestions if any, received from States regarding expansion of this scheme?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

- (a) to (c): No, Sir. As per the provisions of National Food Security Act, 2013, children upto class VIII or within the age group of 6-14 years are entitled to one mid day meal free of charge, every day except on school holidays, in all schools run by local bodies, Government and Government aided schools so as to meet nutritional standards specified in the Act. However, State Governments can extend the Mid-Day Meal programme beyond class VIII also. The State Government of Telangana is providing mid-day meal to children of classes IX -X and the State Governments of Karnataka in some schools and Andhra Pradesh as well as UT Administrations of Puducherry and Lakshadweep are providing mid-day meal to children of classes upto XII, from their own resources.
